

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 13.09.2022

Misc. Application No. 972 of 2022
And
Appeal No. 546 of 2022

Star Paper Mills Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vyom Shah, Advocate with Mr. Nishit Dhruva,
Mr. Ravishekhar Pandey and Ms. Shefali Shankar, Advocates
i/b. MDP & Partners for the Respondent.

ORDER:

1. Put up this matter tomorrow i.e. on September 14, 2022
for admission.

2. This order will be digitally signed by the Private Secretary
on behalf of the bench and all concerned parties are directed to
act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

13.09.2022
PK